

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/2509/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the th 19 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJCHA/456/2024, dtd. 12th March, 2024.
Your letter No. DJCHA/458/2024, dtd. 13th March, 2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for two days on 27.03.2024 and 28.03.2024, along with station leave permission, from 23.03.2024 till the morning of 30.03.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/2510/A, dated , 19-03-2024

Copy to:.

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]